

In The Central Administrative Tribunal, Jaipur Bench, Jaipur

CA/TA/MP, No. 100 /1993 in OA. 105 /93

Circle Secy A.D. Co. / Rms Versus U.O. & O.S.

Accorded 10/3/93

Date of Order	Orders
	This is an M.P. filed along with OA No. <u>105</u> /93 for permission to file joint application. On scrutiny it has been found in order. S.O. (T) 21/11/93 17/2
<u>18.2.93</u> 10/3	Mr. K.S. Sharma Counsel for the applicant Register & Put up in Court for admission on <u>10.3.93</u> along with OA 93. REGD C.A.T. JAIPUR 10/3/93 Mr. K.S. Sharma - Counsel for the applicant. MP is allowed and stands disposed of. <i>(Signature)</i> (B.N. Dhoumliyal) Member (Adm.) <i>(Signature)</i> (D.L. Mehta) Vice-Chairman Copy sent to the app. & resp no 1 on vide <u>20896, 2090</u> Dated <u>29-3-93</u>

15/3/93